

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**UNSTARRED QUESTION NO.3076**  
**TO BE ANSWERED ON 4<sup>TH</sup> AUGUST, 2016**  
**MARITIME SECURITY AT PORTS**

3076. SHRI ASHWINI KUMAR CHOUBEY:

Will the Minister of SHIPPING be pleased to state:

**पोतपरिवहनमंत्री**

- (a) the implementation details of maritime security initiatives at Indian Ports in view of the threat perception from terrorist activities globally;
- (b) the details of ports which are covered under such security cover by the Union Government along with the ports which are covered by the State Governments;
- (c) whether the Government is aware of lack of connectivity of non-major ports with road and rail networks in the country; and
- (d) if so, the reaction of the Government thereto along with the remedial steps taken/ being taken in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a)&(b): Yes, Madam. All Major Ports of the country are International Ships and Port Security (ISPS) compliant in the context of combating the threat perception from terrorist activities. Round the clock security arrangement is strictly followed in all Major Ports through deployment of adequate number of armed CISF personnel, using modern technologies like VTMS, CCTV surveillance system etc. and also with the assistance of Indian Coast Guard, local police etc.

(c)&(d): Under the Sagarmala programme, Government of India has proposed initiatives for improving and strengthening last mile connectivity of ports through rail and road to National/State Highways and Railway Network respectively.

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